



IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE DUPPALA VENKATA RAMANA

ON THE 6th OF NOVEMBER, 2024

CIVIL REVISION No. 353 of 2019

*SANYUKTA SANCHALAK (PRANGAN) M.P. RAJYA KRISHI
VIPANAN BOARD AND OTHERS*

Versus

*M/S NILESH KUMAR SURESH KUMAR RATHI THR. NILESH
KUMAR RATHI AND OTHERS*

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Appearance:

Mr. Shashank Sharma, counsel for the petitioner.

Ms. Harshita Ranawat, counsel for the respondent No.1.

Ms. Monisha Kasturi, counsel for the respondent No.3/State.

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ORDER

When the matter came up for hearing today, counsel for the respondents has stated that this civil revision has become infructuous because the Civil Suit No.18-A/2018 is disposed of by the trial court on 28.05.2023.

Submissions made by the counsel for the respondents is recorded.

Accordingly the civil revision is dismissed as rendered infructuous.

(DUPPALA VENKATA RAMANA)
JUDGE